

**GOVERNMENT OF ASSAM
HEALTH & FAMILY WELFARE DEPARTMENT
DISPUR ::: GUWAHATI – 781006**

ORDERS BY THE GOVERNOR OF ASSAM

Dated Dispur, the 17th August, 2021

No. HLA.301/2020/209: Whereas, strict containment measures including continuous screening of incoming passengers through airports, railway stations and roads are being conducted in the state of Assam to prevent spread of COVID-19;

Whereas, COVID-19 positivity is gradually decreasing in the state and the country as of now;

Whereas, testing facilities are available across the country to provide standardized COVID testing reports within 24 hours and upload the same in ICMR portal for cross verification;

Whereas, the number of people vaccinated twice in the country has increased significantly;

Therefore, in partial modification of this Department's earlier Order No. HLA.301/2020/175 dated 13/04/2021 and in cancellation of this Department's earlier Notification No. HLA.247/2020/60 dated 15/07/2021, the following measures are hereby adopted for ensuring the safety and convenience of all the passengers travelling to Assam through air, railway and road transportation:

1. All incoming passengers, who have been vaccinated with two doses of COVID-19 vaccines and possess such certificate, on production of the same in front of screening Authority, shall be exempted from mandatory testing on arrival at Airports, Railway stations, Road Border Points etc. in Assam provided they also possess a negative COVID test report of samples taken within 72 hours of their arrival in Assam.
2. However, passengers who are symptomatic shall have to undergo mandatory RT-PCR testing at their own cost on arrival at airports, railway stations etc. in Assam.

This notification shall come into force with immediate effect.



(Anurag Goel, IAS)
Principal Secretary to the Govt. of Assam,
Health & Family Welfare Deptt.

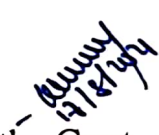
Memo No. HLA.301/2020/209-A

Dated Dispur the 17th August, 2021

Copy to :

1. The Principal Secretary to the Hon'ble Chief Minister, Assam, Dispur.
2. The Principal Secretary to the Government of Assam, Revenue and Disaster Management Department, Dispur.
3. The Staff Officer to Chief Secretary, Assam.
4. The Director, Airport Authority of India, All Airports, Assam.
5. The General Manager, North East Frontier Railway, Guwahati.
6. The Mission Director, National Health Mission, Assam.
7. The Director of Health Services, Assam, Hengerabari, Guwahati-36.
8. The Director of Medical Education, Assam, Sixmile, Khanapara, Guwahati-22.
9. The Director Information and public Relation for wide publicity of the notification.
10. The Deputy Commissioner (all Districts).
11. The Superintendent of Police (all Districts).
12. The Joint Director of Health Services (all Districts).
13. PS to Hon'ble Minister, Health & Family Welfare, Assam, Dispur.
14. Any other concerned.

By orders etc.


Joint Secretary to the Govt. of Assam,
Health & Family Welfare Deptt.